

DA 241/99

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

11.12.03

By filing a Memo Ltr S.B.  
Tena submits that the Respondents  
have already complied with  
the order of this Tribunal. In  
this view of the matter, M.A. 603/03  
seeking extension of time to implement  
the order, is disposed of.

*[Signature]*  
Vice-Chairman 11/12  
*[Signature]*  
Member (S)

Copies of current  
may be added to  
the court in books

*[Signature]*  
15/12/03

*[Signature]*  
15.12.03